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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/511/IB/2018  
NAME OF THE PETITIONER(S) : RAI ISPAT PVT LTD  
UNDER SECTION : 10 RULE 7

S.No.	Name (in Capital)	Represented by	Signature
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	Geethanjali T for M/s. Aiyar and Dolia	Petitioner	Geethanjali T
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**ORDER**

Counsel for petitioner present and prayed for time for sending notice to the respondent by way of paper publication u/s 35 of the NCLT Rules. Time is enlarged at request. Put up on 01.08.2018.

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(S VIJAYARAGHAVAN)  
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc